

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

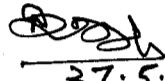
## **CIRCULAR**

No. 443 /Confdl./2020  
II-2-35/2002

Bilaspur, Dated the 27 May, 2020

All the Judicial Officers working in the Subordinate Courts in the State are, hereby, exempted from wearing Black Coat and Gown for the time being but shall necessarily wear white band.

BY ORDER OF THE HON'BLE HIGH COURT

  
27.5.2020  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 444 /Confdl./2020  
II-2-35/2002


Bilaspur, Dated the 27 May, 2020

- (1) Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (16) Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (17) Director, Chhattisgarh State Judicial Academy (C.S.J.A.), Old High Court Building, Bilaspur for information.

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- (18) Additional Registrar (Vigilance/ I. & E./ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- (19) C.P.C.-cum-I/c. Registrar (Computerization), High Court of Chhattisgarh, Bilaspur.
- (20) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur.
- (21) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) with a request to bring this Circular to the notice of all the Judicial Officers posted in their district for information and compliance.
- (23) Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur for information and compliance.
- (24) Judge, Family Court, Balod/Baloda-Bazar/Bastar (Jagdalpur)/ Bemetera/ Dhamtari/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information and compliance.
- (25) Judge, Commercial Court (District Level), Sector-19, Kotara Bhatta, Atal Nagar, District - Raipur for information and compliance.
- (26) President, Industrial Court, Near Ghadi Chowk, Raipur for information and compliance.
- (27) Member Judge, Industrial Court, Near Ghadi Chowk, Raipur for information and compliance.
- (28) Presiding Officer, Labour Courts, Bilaspur/ Baloda-Bazar/ Bastar (Jagdalpu)/ Dhamtari/ Durg/ Janjgir/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Raigarh/ Raipur-1/ Raipur-2/ Rajnandgaon/ Surguja (Ambikapur) for information and compliance.

 27.5.20

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL